

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:997
ANSWERED ON:16.08.2012
PRICE OF CNG
Patil Shri C. R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of hike in the price of Compressed Natural Gas (CNG) during the last one year;
- (b) whether the High Court of Delhi has recently instructed the Government not to increase the price of CNG further;
- (c) if so, the details thereof along with the compelling reasons for increasing the price of CNG; and
- (d) the steps being taken by the Government to rollback the hike in price of CNG?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) The details of hike in the price of Compressed Natural Gas (CNG) in Delhi during the last one year is as under:

From	To	Sale Price Inclusive of Excise Duty (Rs/Kg)	Change in Consumer Price (Rs/Kg)
5-June-11	15-Aug-11	29.80	0.50
16-Aug-11	30-Sept-11	30.00	0.20
1-Oct-11	30-Dec-11	32.00	2.00
31-Dec-11	5-Mar-12	33.75	1.75
6-Mar-12	6-July-12	35.45	1.70
7-May-12	Till Date	38.35	2.90

(b) The Government is not aware of any such instruction from Hon`ble High Court of Delhi.

(c) The retail price of CNG in any city is fixed by the concerned City Gas Distribution (CGD) Company including Indraprastha Gas Limited (IGL) operating CGD network in Delhi. The CGD entities use a varying mix of domestic gas, and imported RLNG under long term/ spot purchase. The price of CNG is a function of the weighted, average of the price of the gas (domestic gas/ RLNG/ Spot LNG), operating expenses, various Central, State and local taxes and levies.

(d) Does not arise in view of (c) above.